

**GOVERNMENT OF INDIA  
DISINVESTMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5394  
ANSWERED ON:28.04.2000  
DISINVESTMENT OF STC  
RUDRAGOUDA PATIL

**Will the Minister of DISINVESTMENT be pleased to state:**

- (a) whether the Federation of STC Employees Unions has opposed the Government's move to disinvest its equity in STC;
- (b) if so, the reasons therefor and the details of the memorandum given by STC Employees Unions;
- (c) the reaction of the Government thereto; and
- (d) the steps taken by the Government to protect the interests of the employees as a result of disinvestment of STC?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE C  
DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY)

(a) to (d) Yes, Sir. The federation of State Trading Corporation Employee's Union have submitted a representation against the move for disinvestment of STC, particularly on the ground that the Corporation is a profit making Organisation. The disinvestment proposal of STC would be processed within the framework of the Government's policy on the subject which inter-alia provides for protection of interests of workers in all cases.